

**NOTIFICATION No. 154 / 2015**

The orders of transfer and posting issued in respect of the Senior Civil Judges mentioned below in column No.1 as mentioned against their names in column No.2, in the High Court's Notification, stands cancelled.

<i>S.No.</i>	<i>Name of the Officers</i>	<i>Ordered to be transferred and posted as</i>
1	Thiru V.Padmanabhan, formerly functioned as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Tiruchirappalli, (now under compulsory wait).	Principal Sub Judge, Nagercoil.
2	Thiru S.Raju, Principal Sub Judge, Nagercoil.	I Additional Sub Judge, Nagercoil.
3	Ms. Thirumagal, I Additional Sub Judge, Nagercoil.	II Additional Sub Judge, Nagercoil.

Thiru. S.Raju, Principal Sub Judge, Nagercoil and Ms. Thirumagal, I Additional Sub Judge, Nagercoil, are retained in the present posts.

**HIGH COURT, MADRAS.**  
**DATED: 08.10.2015.**

**Sd/- P.KALAIYARASAN,**  
**REGISTRAR GENERAL**